

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

C. P. NO. 68(ND)14

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE COMPANY: Paramjit Singh Bawa & Ors. V/s. M/s. Bawa Promoters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. S. K. Kapur, Sr. Advocate with Mr. Ravi Kapur, Mr. Ankur S. Kulkarni and Ms. Shweta S. Parihar, Advocates		
	For the Respondent (s)	: Mr. K. Datta, Mr. Vineet Jhanj and Mr. Shantanu Prashar, Advocates for R2 to 4 Mr. Vivek Malik, Advocate Mr. Shatadru Chakraborty, Advocate for R6 Ms. Pragya Baghel, Advocate for R8		

ORDER

Arguments part heard. Keeping in view the convenience of the counsels, the case is fixed on 6th February, 2018 for further arguments. The date of 13th January, 2018 already fixed (being a Saturday), is hereby recalled.

Sd-

(Deepa Krishan)
Member (T)

Sd-

(Ina Malhotra)
Member (J)